

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 17.12.2019 (TUESDAY)**

**COURT OF CHAIRPERSON**

**10: 30 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).**

**For Admission (Fresh Case)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case No. 27 of 2019 in Comp. App. (AT) (Ins) No. 542 of 2019	Arun Kumar Jain Vs. P.K. Industries Pvt. Ltd. & Anr.	Sanjeev Sagar	

**10:40AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial).**

**For Orders (Notice not Served)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1380 of 2019	Amit Katyal Vs. Meera Ahuja & Anr.	Bina Gupta	

**For Orders**

2.	I.A. No. 4010 of 2019 in Comp. App. (AT) (Ins) No. 864 of 2019	Navin Raheja. Vs. Shilpa Jain & Ors.	Saurabh Kalia	Arunav Patnaik Neeraj Sharma-R3
3.	I.A No. 4203 of 2019 Comp. App. (AT) (Ins) No. 1068 of 2019	DBS Bank Ltd, Singapore. Vs. Shailendra Ajmera & Anr.	Anindita Roy Chowdhuty	
4.	Comp. App. (AT) (Ins) No. 1056 of 2019	Rajesh Goyal. Vs. Babita Gupta & Ors.	Sandeep Bhuraria	Sudeep Shrolriya-R1,2&3 Rishabh Jain-IRP Kumar Shivam
5.	Comp. App. (AT) (Ins) No. 395 of 2019	Sri Manohar Reddy Vs. Edelweiss Asset Reconstruction Company Ltd & Anr.	Goutham Shivshankar	Talha A. Rahman-R1
6.	Comp. App. (AT) (Ins) No. 906 of 2019	Rakesh Wadhawan. Vs. Bank of India & Anr.	Subir Kumar	Subrata Roy-BOI Meghna Rao-R2 Sonali Khanna
7.	Comp. App. (AT) (Ins) No. 1031 of 2019	A Jishnu Reddy. Vs. W Boutique Properties LLP & Ors.	Aman Leekha	Krishna Dev J –R1

8.	Comp. App. (AT) (Ins) No. 1058 of 2019	IRK Raju. Vs. Immaneni Eswara Rao & Ors.	Ashish Verma	Praveen Kumar Singh
9.	Comp. App. (AT) (Ins) No. 1092 of 2019	Akram Khan Vs. Bank of India Ltd.	A Anandan	Aditya Kumar-R1 Devarajan Raman- R2
10.	Comp. App. (AT) (Ins) No. 1138 of 2019	Partha Paul Vs. Kotak Mahindra Bank Ltd. & Anr.	Om Prakash	Amit Mahaliyan
11.	Comp. App. (AT) (Ins) No. 1196 of 2019	Chitra Deshmukh. Vs. Punjab National Bank & Anr.	Piyush Joshi.	Pankaj Vijeyan-R1 Vipul Mittal-R2
12.	Comp. App (AT) (Ins) No. 1271 of 2019	GRIDCO Ltd. Vs. Surya Kanta Satapathy & Ors.	Raj Kumar Mehta	
13.	Comp. App (AT) (Ins) No. 1333 of 2019	Lingamaneni Ramesh Vs. MTU Maintenance Berlin – Brandenburg GmbH & Anr.	Swapnil Gupta	Vishal Binod-R1 M. S. Mano Ranjini-IRP
14.	Comp. App. (AT) (Ins) No. 1390 of 2019	Rajiv Sharma Vs. Rajgopal Creation & Anr.	Piyush Sharma	
15.	Comp. App. (AT) (Ins) No. 1391 of 2019	Nayan N Raheja Vs. Catalyst Trusteeship Ltd & Anr.	Meghna Mishra	Atul Sharma
16.	Comp. App. (AT) (Ins) No. 1393 of 2019	Phool Chand Goel Vs. Avneet Goyal & Ors.	Yogesh Aggarwal	Abhishek Tandon
17.	Comp. App. (AT) (Ins) No. 1431 of 2019	Resurgent Power Projects Ltd. Vs. ABB India Ltd.	Anasuya Choudhury	Azmat H. Amanullah

**For Admission (Fresh Cases)**

18.	Comp. App. (AT) (Ins) No. 1434 of 2019	Action Barter Pvt. Ltd. Vs. Srei Equipment Finance Ltd & Anr.	Ankit Kohli	
19.	Comp. App. (AT) (Ins) No. 1442 of 2019	Suresh Narayan Singh Vs Tayo Rolls Ltd	Suhita Mukhopadhyay	
20.	Comp. App. (AT) (Ins) No. 1463 of 2019	Herodex Power Systems Pvt Ltd. Vs. Raychem RPG Pvt Ltd.	Monish K. Vig	
21.	Comp. App. (AT) (Ins) No. 1464 of 2019	Rajesh Kumar Agarwal & Ors. Vs. RLA Holdings Pvt Ltd.	Arushi Arora	

22.	Comp. App. (AT) (Ins) No. 1465 of 2019 <b>(With Defects)</b>	Loyal Credit and Investment Ltd. Vs. Cosmopolis Properties Pvt Ltd.	P. Elayaraj Kumar	
23.	Comp. App. (AT) (Ins) No. 1466 of 2019	Gaurav Dilipraj Panwar Vs. Raksha Bullion & Anr.	Saurabh Ajay Gupta	
24.	Comp. App. (AT) (Ins) No. 1467 of 2019 <b>(With Defects)</b>	Angiras Multiretail Pvt Ltd. Vs. Groom India Saloon & Spa Pvt Ltd.	Sangya Negi	
25.	Comp. App. (AT) (Ins) No. 1468 of 2019	Aditi Bezbaruah Vs. Kamalesh Kumar Singhania & Anr.	R.B. Phookan	
26.	Comp. App. (AT) (Ins) No. 1469 of 2019 <b>(With Defects)</b>	Rupa Kumari Vs. Alchemist Infra Realty Ltd.	Yash Tandon	
27.	Comp. App. (AT) (Ins) No. 1470 of 2019 <b>(With Defects)</b>	Ketki Shah Talati Vs. Mirador Constructions Pvt Ltd.	Srijan Sinha	
28.	Comp. App. (AT) (Ins) No. 1471 of 2019 <b>(With Defects)</b>	Fourth Dimension Solutions Ltd. Vs. Ricoh India Ltd & Ors.	Sidhartha Daas	
29.	Comp. App. (AT) (Ins) No. 1472 of 2019	International Asset Reconstruction Co. Pvt Ltd. Vs. Jayant Vitamins Ltd.	Himanshu	
30.	Comp. App. (AT) (Ins) No. 1473 of 2019	Utpala Bezbaruah Vs. Kamalesh Kumar Singhania & Anr.	R.B. Phookan	
31.	Comp. App. (AT) (Ins) No. 1474 of 2019	Xylem Water Solutions India Pvt Ltd. Vs. EPC Constructions India Ltd & Ors.	Atul Shanker	
32.	Comp. App. (AT) (Ins) No. 1475 of 2019	Subhlaxmi Compusis Pvt Ltd. Vs. IDFC First Bank Ltd & Ors.	Pankaj Jain	
33.	Comp. App. (AT) (Ins) No. 1476 of 2019	Devamata Commercials Pvt Ltd. Vs. Sunrise TSR Factory & Ors.	Ashok Kr. Jain	

34.	Comp. App. (AT) (Ins) No. 1477 of 2019  (With Defects)	P.V. Nidhish Vs. N.P. Kamalesh & Anr.	Aditya Prakash Arora	
35.	Comp. App. (AT) (Ins) No. 1478 of 2019  (With Defects)	P.V. Nidhish Vs. OCS Group (India) Pvt Ltd & Anr.	Aditya Prakash Arora	
36.	Comp. App. (AT) (Ins) No. 1479 of 2019  (With Defects)	Padmaiah Vuppu Vs. Fortuna Projects India Pvt Ltd. (Through its Liquidator) & Ors.	Aliya Durafshan	
37.	Comp. App. (AT) No. 355 of 2019	Sarada Prasad Rath Vs. Registrar of Companies, Odisha	Sameer Gupta	
38.	Comp. App. (AT) No. 356 of 2019	Focus Energy Ltd. Vs. Reebok India Ltd. & Ors.	Ujjal Banerjee	
39.	Comp. App. (AT) No. 357 of 2019	Lala Saurabh Verma Vs. Technotech Synergy Pvt Ltd & Ors.	Pawan Sharma	

#### For Admission (After Notice)

40.	Comp. App. (AT) (Ins) No. 1294 of 2019  (With Defects)	Balaji Associates Vs. V. Venkatachalam <b>With</b>	Ashish Verma	
41.	Comp. App (AT) (Ins) No. 1308 of 2019 (With Defects)	Shree Padmalaya Petroleum Vs. V. Venkatachalam <b>With</b>	Ashish Verma	
42.	Comp. App (AT) (Ins) No. 1309 of 2019 (With Defects)	J.K. Meshram Vs. V. Venkatachalam <b>With</b>	Ashish Verma	
43.	Comp. App (AT) (Ins) No. 1310 of 2019 (With Defects)	Zenith Infrastructure Vs. V. Venkatachalam <b>With</b>	Ashish Verma	
44.	Comp. App (AT) (Ins) No. 1311 of 2019 (With Defects)	Pest Control Ideal Vs. V. Venkatachalam <b>With</b>	Ashish Verma	

45.	Comp. App (AT) (Ins) No. 1312 of 2019 <b>(With Defects)</b>	Jai Lahari Enterprises Vs. V.Venkatachalam <b>With</b>	Ashish Verma	
46.	Comp. App (AT) (Ins) No. 1313 of 2019 <b>(With Defects)</b>	NKS Infra & Contract Vs. V.Venkatachalam <b>With</b>	Ashish Verma	
47.	Comp. App (AT) (Ins) No. 1314 of 2019 <b>(With Defects)</b>	Bhadrakali Enterprises Vs. V.Venkatachalam <b>With</b>	Ashish Verma	
48.	Comp. App (AT) (Ins) No. 1315 of 2019 <b>(With Defects)</b>	Abhijeet Intelligence Security and labour Supplier. Vs. V.Venkatachalam <b>With</b>	Ashish Verma	
49.	Comp. App (AT) (Ins) No. 1316 of 2019 <b>(With Defects)</b>	Scop Infrastructure and Company Vs. V.Venkatachalam <b>With</b>	Ashish Verma	
50.	Comp. App (AT) (Ins) No. 1317 of 2019 <b>(With Defects)</b>	M.N. Patil Vs. V.Venkatachalam <b>With</b>	Ashish Verma	
51.	Comp. App (AT) (Ins) No. 1318 of 2019 <b>(With Defects)</b>	Royal Enterprises Vs. V.Venkatachalam <b>With</b>	Ashish Verma	
52.	Comp. App (AT) (Ins) No. 1319 of 2019 <b>(With Defects)</b>	Patel Erectors. Vs. V.Venkatachalam <b>With</b>	Ashish Verma	
53.	Comp. App (AT) (Ins) No. 1320 of 2019 <b>(With Defects)</b>	Krishna Construction Vs. V. Venkatachalam <b>With</b>	Ashish Verma	
54.	Comp. App (AT) (Ins) No. 1321 of 2019 <b>(With Defects)</b>	Saibaba Mahadev Mandowkar Vs. V. Venkatachalam <b>With</b>	Ashish Verma	
55.	Comp. App (AT) (Ins) No. 1322 of 2019 <b>(With Defects)</b>	Vinod Maniyar Vs. V. Venkatachalam <b>With</b>	Ashish Verma	
56.	Comp. App (AT) (Ins) No. 1323 of 2019 <b>(With Defects)</b>	D.R. Engineering Services Vs. V. Venkatachalam	Ashish Verma	
57.	Comp. App (AT) (Ins) No. 1382 of 2019	Gautam Sinha, Ex-Director/Promoter, Kalpataru Cold Storage Pvt. Ltd. Vs. UV Asset Reconstruction Company Ltd. & Ors.	Murari Kumar	Sumesh Dhawan Vatsala Kak

58.	Comp. App. (AT) (Ins) No. 1003 of 2019	Sandeep Kumar Bhagat. Vs. Punjab National Bank. <b>With</b>	Anup Kumar D. Sayare	Vipin Jai
59.	Comp. App. (AT) (Ins) No. 1004 of 2019	Sandeep Kumar Bhagat. Vs. Punjab National Bank. <b>With</b>	Anup Kumar D. Sayare	Vipin Jai
60.	Comp. App. (AT) (Ins) No. 1005 of 2019	Sandeep Kumar Bhagat. Vs. Punjab National Bank.	Anup Kumar D. Sayare	Vipin Jai
61.	Comp. App (AT) (Ins) No. 1116 of 2019	Indian Oil Corporation Ltd. Vs. Ashish Arjun Kumar Rathi.	Priya Puri	Pawan Bhushan
62.	Comp. App. (AT) (Ins) No. 1176 of 2019	Abba Consultants Pvt Ltd. Vs. Sandhya Prakash Ltd & Ors. <b>With</b>	Simran Soni	Abhishek Anand
63.	Comp. App. (AT) (Ins) No. 1203 of 2019	Sachin Meena & Ors. Vs. Sandhya Prakash Ltd. & Ors. <b>With</b>	Mahesh Kumar	Abhishek Anand
64.	Comp. App. (AT) (Ins) No. 1219 of 2019	J.M. Financial Asset Reconstruction Company Ltd. Vs. Anil Kumar Tandon & Ors. <b>With</b>	Anushree Kapadia	Vinit Trehan-R4
65.	Comp. App (AT) (Ins) No. 1327 of 2019	Anil Kumar Tandon & Ors. Vs. Sandhya Prakash Ltd & Ors.	Pranay	
66.	Comp. App (AT) (Ins) No. 1366 of 2019	Morgan Securities & Credits Pvt Ltd. Vs. Resolution Professional of Videocon Industries Ltd. <b>With</b>	Abhishek Puri	Misha
67.	Comp. App (AT) (Ins) No. 1367 of 2019	Morgan Securities & Credits Pvt Ltd. Vs. Videocon Industries Ltd. Through Resolution Professional <b>With</b>	Abhishek Puri	Misha
68.	Comp. App (AT) (Ins) No. 1368 of 2019	Morgan Securities & Credits Pvt. Ltd. Vs. Venugopal N. Dhoot & Anr.	Abhishek Puri	Surbhi Gupta
69.	Comp. App. (AT) No. 347 of 2019	The Mysore Stoneware Pipes and Potteries Ltd. Vs. R.P. Trivikram & Ors.	D. Abhinav Rao	Aditya Chatterjee
70.	Competition App. (AT) No. 34 of 2019	Jalgaon District Medicine Dealers Association (JDMDA) & Ors. Vs. Competition Commission of India & Anr.	Nakul Mohta	Manmeet Arora

71.	Competition App. (AT) No. 35 of 2019	Kuntal Chowdhury. Vs. Macleods Pharmaceuticals Ltd & Anr.  <b>With</b>	Santosh Kumar	Neha Tandon-R1 Nakul Mohta-R2
72.	Competition App. (AT) No. 36 of 2019	Kalyan Chowdhury. Vs. Cipla Ltd & Anr.	Santosh Kumar	Neha Tandon-R1 Nakul Mohta-R2
73.	Competition Appeal (AT) No. 36 of 2018	Karnataka Power Corporation Ltd. Vs. Competition Commission of India & Ors.	AchyuthAjith Kumar	Yaman Verma

**For Hearing**

74.	Comp. App (AT) (Ins) No. 845 of 2019	Suman Kumar Sharma. Vs. Central Railside Warehouse Company Ltd.	Varun Singh	Saurav Agrawal
75.	Contempt Case (AT) No. 07 of 2019 in Comp. App. (AT) (Ins) No. 552 of 2018	Gandhar Oil Refinery (India) Ltd. Vs. Raghu Rama Krishna Raju & Anr. <b>With</b>	Nitin Saravanan	Anirudh Wadhwa-RP Abhishek Sharma-R4 Alok Dhir
76.	Contempt Case (AT) No. 08 of 2019 in Comp. App. (AT) (Ins) No. 553 of 2018	Gandhar Oil Refinery (India) Ltd. Vs. Raghu Rama Krishna Raju & Ors.	Nitin Saravanan	Nithin Saravanan Anirudh Wadhwa-RP Yogesh Kumar Jagia

**02: 00 PM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 4050 of 2019 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.	S. Ramdakantha	Gauri Rasgotra
2.	Comp. App. (AT) (Ins) No. 769 of 2019	Janak Dhawan. Vs. Famous Innovations Digital Creative Pvt. Ltd. & Ors.	Anuj Shah	Malvika Kalra (R1) Gautam Singhal (IRP)

**For Hearing**

3.	Competition Appeal (AT) No. 07 of 2018  <b>Part Heard</b>	The Board of Control For Cricket in India Vs. Competition Commission of India & Anr.	RuchiVerma	Samar Bansal (R-CCI)
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4.	Compt. Appeal (AT) No. 1-03 of 2017	Coal India Limited &Ors Vs. Competition Commission of India &Anr.  <b>With</b>	Gauri Mehta	Rishad A. Chowdhury (R-CCI) Matrugupta Mishra (R-2, Mahagenco) Rashmita Roy Chowdhury (R-3, GSECL)
5.	Compt. Appeal (AT) No. 11/2017	Coal India Limited &Ors. Vs. CCI &Ors.  <b>With</b>	Pallavi S. Shroff	Rishad A. Chowdhury(R-1) Varun K. Chopra (R-2, MPPGCL)
6.	Compt. Appeal (AT) No. 12/2017	Coal India Limited &Anr. Vs. CCI &Anr.	Pallavi S. Shroff	Rishad A. Chowdhury(R-1), MA Venkata Subramanian (R-2, GHCL)
7.	Competition Appeal (AT) No. 18 of 2017	Ujjawal Narain & Anr. Vs. Goel Enclave & Ors.	Anuj Jain	Moti Lal Yadav

**After the above or 03: 00 PM, whichever is earlier.**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson  
For Hearing**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 179 of 2019	State Bank of India & Anr. Vs. Visa Infrastructure Ltd.	PBA Srinivasan	V.V.V Shastri

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**By Order**  
-sd/-  
  
**Registrar**